

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215

IB-681/ND/2022

IA- 6493/2023, IA- 5042/2023

IN THE MATTER OF:

State Bank of India

... **Applicant/Petitioner**

Versus

Technofab Engineering Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Joby P Varghese in I A No.6493/2023, Adv.
Akash Singh Rana in IA NO. 5042/2023

For the Respondent :

For the RP : Adv. Udayan Khandelwal, Adv. Shubhankar Sharma,

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 15.05.2024.

Sd/-
(COURT FFICER)